NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	Hearing	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publi- cations Ltd. & 3 Ors.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
} -	M·SUNIL RAJA	Respondents 2 to 4	100/01
	9884827646.		13917

Counsel for Petitioner is present. She has filed an affidavit seeking interim direction from the Tribunal. Copy of the affidavit was served on the counsel for respondent. He undertakes to file reply/objections.

Time granted till 22.09.2017.

MEMBER (J)

MEMBER (T)